

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**F.A. No.331 of 2019**

Suryadeo Mandal ..... Appellant

*Versus*

Gopal Mandal & Others ..... Respondents

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant : Mr. Anil Kr. Jha, Advocate

**Order No.04 Dated- 08.07.2020**

Heard learned counsel for the appellant through video conferencing.

Learned counsel for the appellant prays for time to remove the defects.

Prayer for time is allowed as the last chance.

The appellant is directed to remove the defects pointed by the stamp reporter within twelve weeks from the date of this order failing which; this appeal shall stand dismissed without further reference to the Bench.

List this appeal after removal of the defects.

Animesh/

**(Anil Kumar Choudhary, J.)**